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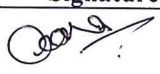
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

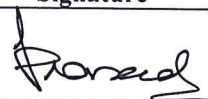
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.270/9/HDB/2018
NAME OF THE COMPANY	Ind-Barath Energy (Utkal) Ltd
NAME OF THE PETITIONER(S)	Extraco Composites India Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind-Barath Energy (Utkal) Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K V KRISHNARAO	Advocate	KRISHNA RAO ROSURU @ YATHOO CO. INDIA	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad D. SARVANI	Advocate	9440230074	

ORDER

Learned counsel Mr.K.V.Krishna Rao present for Petitioner. Learned counsel Mr.D.V.A.S.Ravi Prasad and Ms. Sarvani present for Respondent.

Petitioner served copy of petition on Respondent.

Mr.D.V.A.S.Ravi Prasad offered to file vakalat for Respondent.

Respondent shall file vakalat and counter within one week.

List the matter on 16.07.2018.


MEMBER JUDICIAL